

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

257/59/ND/2019

CORAM:

PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2019

NAME OF THE COMPANY: M/s. Mohan Pillai & Anr. V/s. M/s. Eicher Motors Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 59


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: Ms. Lipi Thapliyal and Mr. Joby P. Varghese, Advocates for the Petitioner
Mr. J. D. Baruah, Advocate for the Respondent

ORDER

Appearance has been put in on behalf of Respondent no. 5. Let steps be taken to serve the unserved respondents. The petitioner is also permitted to serve the respondents vide publication in daily newspaper "The Statesman" returnable on 3rd May, 2019.


(V. K. Subburaj)
Member (T)


(Ina Malhotra)
Member (J)